

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 71/BB/17	-	For Clarificatio- non	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

SL. NAME (IN CAPITAL)

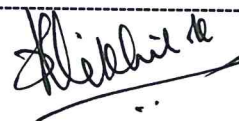
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NIKHIL . K.

PETITIONER



98453 37316 .

ORDER

Counsel for Petitioner is present. Matter is listed today for clarification. Registry to issue fresh notice to Corporate Debtor in view of deficiency found in the record. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on Corporate Debtor and to file proof of service. List it on 22/01/2018.



Member (T)



Member (J)